

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**O.P. No. 1 of 2013 &
I.A. No. 291 & 420 of 2013**

Dated : 19th May, 2014

Indian Wind Energy Association

.... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

O.P. No. 2 of 2013

**Wind Independent Power Producers
Association & Ors.**

.... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

... Respondent(s)

O.P. No. 4 of 2013

Himalaya Power Producers Association

.... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

...Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post these matters
on **15.07.2014.**

Court Master